[2 January, 2019]

- (b) Review by Government on the working of the above Institute. [Placed in Library. See No. L.T. 10297/16/18]
- (xiii) (a) Sixty-third Annual Report and Accounts of the Cashew Export Promotion Council of India, (CEPCI), Kollam, Kerala, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council. [Placed in Library. See No. L.T. 10305/16/18]
- (xiv) (a) Sixty-fourth Annual Report of the Tea Board India, Kolkata, for the year 2017-18.
 - (b) Sixty-fourth Annual Accounts of the Tea Board India, Kolkata, for the year 2017-18, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Board. [Placed in Library. See No. L.T. 10306/16/18]
- (xv) Fifty-seventh Annual Report and Accounts of the National Institute of Design (NID), Ahmedabad, for the year 2017-18, together with the Auditor's Report on the Accounts.

[Placed in Library. See No. L.T. 10586/16/19]

- (xvi) (a) Annual Report of the Rubber Board, Kottayam, Kerala, for the year 2017-18.
 - (b) Annual Accounts of the Rubber Board, Kottayam, Kerala, for the year 2017-18, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Board. [Placed in Library. See No. L.T. 10296/16/18]

MESSAGES FROM LOK SABHA

(I) The Appropriation (No. 6) Bill, 2018.

(II) The Indian Medical Council (Amendment) Bill, 2018.

SECRETARY-GENERAL: Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:-

(I)

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the appropriation 18 Reports of the...

(No. 6) Bill, 2018, as passed by Lok Sabha at its sitting held on the 31st December, 2018.

The Speaker has certified that this Bill is a Money Bill within the meaning of Article 110 of the Constitution of India."

(II)

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Indian Medical Council (Amendment) Bill, 2018, as passed by Lok Sabha at its sitting held on the 31st December, 2018."

I lay a copy each of the Bills on the Table.

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON SCIENCE AND TECHNOLOGY, ENVIRONMENT AND FORESTS

SHRI ANAND SHARMA (Himachal Pradesh): Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forests:-

- (i) 317th Report on the Action Taken by the Department on the recommendations/ observations contained in Three Hundred Ninth Report of the Committee on Demands for Grants (2018-2019) of the Department of Biotechnology;
- (ii) 318th Report on the Action Taken by the Department on the recommendations/ observations contained in the Three Hundred Tenth Report of the Committee on Demands for Grant (2018-2019) of the Department of Science and Technology;
- (iii) 319th Report on the Action Taken by the Department on the recommendations/ observations contained in the Three Hundred Eleventh Report of the Committee on Demands for Grants (2018-2019) of the Department of Scientific and Industrial Research;
- (iv) 320th Report on the Action Taken by the Department on the recommendations/ observations contained in Three Hundred Twelfth Report of the Committee on Demands for Grants (2018-2019) of the Department of Space;
- (v) 321st Report on the Action Taken by the Ministry on the recommendations/